

[English]

Expansion of VSSC, Trivandrum

511. SHRI RAMESH CHENNIHALA: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to allot additional funds for expansion of the Vikram Sarabhai Space Centre, Trivandrum; and

(b) if so, the details thereof.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) and (b) Suitable augmentation and restructuring of Vikram Sarabhai Space Centre (VSSC) are underway to meet the requirements of the challenging Project to develop Geo-stationary Satellite Launch Vehicle (GSLV) capable of launching 2.5 tonnes INSAT-2 Class satellites into a geo-stationary orbit in the course of next five years and necessary funds as required are provided for this purpose. This will enhance the capability of the country to meet most of its required needs in rocket launching.

Public Sector undertakings

512. SHRI BHAGEY GOBARDHAN: Will the PRIME MINISTER be pleased to state:

(a) the list of public sector undertakings and the capital investment in each;

(b) the names of the public sector undertakings which made profit during the last three financial years, year-wise; and

(c) the action being taken in respect of the chronically loss-making public sector undertakings and the results thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON): (a) List

of Central Public Sector Undertakings and capital investment as on 31-3-90 in each case is available respectively at pages S-188 to S-197 and S-121 to S-133 of Volume-I of the Public Enterprises Survey 1989-90 placed on the Table of the House on 27-2-1991.

(b) Lists of profit making Central PSEs during the last three years i.e. 1989-90, 1988-89 and 1987-88 are given in Volume-I of the respective Public Enterprises Surveys at page S-48 to S-51 (Statement 7(a)), page 183 to 186 (Statement 7(a)) and Page 53 to 56 (Statement 2.7(a)) respectively which were placed on the Table of the House on 27-2-1991, 15-3-1990 & 27-2-1989 respectively.

(c) Improving working of the Central PSEs is a continuous process. Enterprise specific action is taken by the concerned administrative Ministry/ Department and Enterprises to improve the performance. Some of the important measures taken are financial, managerial and organisational restructuring, change in product-mix, technological upgradation, energy conservation, modernisation and rehabilitation, etc. A new concept of Memorandum of Understanding (MOU) has been introduced which clarifies the mutual obligations of the Public Sector Enterprises and administrative Ministries in achieving improved performance.

Export of Electronic Goods

513. SHRI BHAGEY GOBARDHAN: Will the PRIME MINISTER be pleased to state:

(a) the value of exports of various electronic goods during 1988-89, 1989-90 and 1990-91 respectively.

(b) the steps taken to explore the export-market and the results achieved; if any;

(c) the total value of production of electronic goods in the country during 1988-89, 1989-90 and 1990-91; and

(d) the names of the indigenously manufactured electronic goods which can compete in the international market?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) The value of exports of electronic goods during last 3 years is as follows:

(Rs. Crores)

<i>Year</i>	<i>Electronics Hardware Exports</i>	<i>Computer Software Exports</i>	<i>Total Exports</i>
1988-89	405	115	520
1989-90	700	165	865
1990-91	690	220	910

(b) Major steps to explore the export markets are participation in specialised international trade fairs by the electronics industry; Seminars/Conferences to create greater awareness about the Indian electronics industry and Contact Promotion Programmes sponsored by the promotional agencies to establish contacts

with potential buyers in target countries.

The above promotional steps have resulted in growth of export of electronic goods.

(c) The total value of production of electronic goods during last 3 years is as follows:

<i>Year</i>	<i>Production (Rs. Crores)</i>
1988-89	7030
1989-90	9010
1990-91	9540

(d) A list of electronic items having export potential is given in the attached statement.

STATEMENT

Electronic Items having Export Potential

(a) Computers, Computer peripherals and Related Items

Personal Computers (PC, PC/XT, PC/AT)

Printers
Floppy Disk Drives
Monitors
Keyboards
Mother Boards, Memory Modules

(b) Components and Materials

Capacitors
Resistors
Semi-conductor Devices

Monochrome Picture Tubes (36 cm and 51 cm screen size)
 Colour TV Picture Tube
 Deflection Components (for Monochrome & Colour TV applications)

TV Tuners

Printed Circuit Boards

Magnetic Tapes (audio/video)

Floppy Diskettes

Audio/Video Tape Housing

Switches

Audio Tape Deck Mechanism

Ferrites

Permanent Magnets

Transformers

Telescopic aerials

Copper Cladlaminates

Hybrid Micro Circuits

Silvered Mica Plates

Connectors

(c) *Communication and Broadcasting Items*

Antennas

Satellite Communication Equipment

Telephone Instruments

Electronic Private Automatic Branch Exchange (EPABX) System

RAX (Rural Automatic Exchange)

2MB Primary PCM

Two way Communication equipment

TV Broadcasting Equipment

(d) *Consumer Items*

Monochrome & Colour TV sets

Audio systems/Audio Cassette Recorders

PA Systems

Radio (FM/AM) and its combinations

Watches/Clocks/Modules thereof

Pre-recorded Audio/Video Cassettes

(e) *Computer Software and Consultancy Services*

(f) *Electronic Instruments*

Uninterrupted Power Supplies

Milk Analyser

Oscilloscopes

Telecom Test Equipment

Electromedical Equipment

Office Equipments

[Translation]

Proposals for setting up sugar mills in U.P.

514. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of FOOD be pleased to state:

(a) the places in Uttar Pradesh for which proposals for setting up sugar mills are under consideration and the details thereof;

(b) whether the State Government has recommended the requests of some private parties for setting up sugar mills at Nawabganj and Meeraganj in Bareilly; and

(c) if so, the details thereof and by what time licences are likely to be issued?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) As on 30-6-1991, 184 proposals have been received for setting up of new sugar mills in the State of Uttar Pradesh District-wise list of applications is given in the attached statement.

(b) and (c) Yes, Sir. The following proposals for establishment of new sugar factories at Nawabganj and Meeraganj in Bareilly have been recommended by the State Government of Uttar Pradesh.

- (1) Keshav Mathur
Sugar Unit at Nawabganj,
Distt. Bareilly.
- (2) M/s. The Simbhaoli Sugar Mills Ltd., At near Meeraganj,
Distt. Bareilly.

The Licensing Policy guidelines for Sugar Industry for the VIIIth Five Year Plan are presently being reviewed by the Government. These applications would be considered as per the policy formulated after the aforesaid review.